

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2708
ANSWERED ON:17.08.2004
DISCONTENTMENT OF TRIBALS
Gamang Shri Giridhar

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government is aware that the different Committees and Commissions had gone into indepth study to find out the reasons for discontentment of tribals in the country and resulted in unrest in Scheduled Areas and Tribal Areas;
- (b) if so, the main findings and recommendations to tackle the problems thereof;
- (c) the measures undertaken by the Centre and States to solve the problems of the tribals and control the unrest in the areas;
- (d) whether the Government has any proposal to check the free entry of persons and organizations which are involved in exploiting the tribals and free settlement in the Scheduled Areas and Tribal Areas through legislation as envisaged in Article 19(5) in sub-clause
- (d) and
- (e); and
- (e) if so, the details thereof?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

- (a) to (c) Yes Sir. The main findings and recommendations to tackle the problem of discontentment and unrest in Scheduled Areas and Tribal Areas are largely related to loss of land, curtailment of tribal rights in forests, indebtedness and high rate of interest, rack-renting laws and exploitation by middlemen. Various welfare/development schemes are being implemented by the Centre and the State Governments with a view to solve the problems and ensure development of scheduled areas and tribal areas.
- (d) & (e) There is no such proposal under consideration of the Government for the present.